

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

Subject: Cancellation of Provisional Enrollment as an Advocate on the Roll of Jammu and Kashmir Bar Council.

NOTIFICATION


No: 1821 of 2023 RG/LP

Dated: 01.09.2023

It is hereby notified for general information that the Provisional Enrollment as an Advocate of the following persons enrolled on the Roll of Jammu and Kashmir Bar Council **shall be treated as cancelled**, as the reason for cancellation is shown against each of them in remarks:-

S.No	Name & Address	Enrolled Vide High Court Notification No/ Date	Provisional Enrollment No/ Date	Provisional Enrollment Expired on	Remarks
01	Ms. Alisha Bhagat D/O Sh. Bansi Lal Bhagat, R/O Arina Ward. No. 04, House No. 06, Mandir Chowk Jammu.	Notif.No. 1256 of 2021/RG Dt. 16.11.2021	JK-675/2021 Dt.09.11.2021	17.11.2022 Further Extended upto 31.03.2024	Appointed as Prosecuting Officer(G) in Home Department, Vide Govt. of J&K order No. 154 Home of 2023, Dt. 27.03.2023
02	Ms. Sonali Shamra D/O Sh. Om Parkash Sharma, R/O Greater, Jammu Colony, Kunjwani Bye-pass, Jammu	Notif.No. 519 of 2021/RG Dt. 08.06.2021	JK-218/2021 Dt.04.06.2021	08.06.2022	Appointed as Prosecuting Officer(G) in Home Department, Vide Govt. of J&K order No. 154 Home of 2023, Dt. 27.03.2023
03	Mr. Akhil Gupta S/O Sh. Pawan Kumar Gupta R/O Ward No. 09, Hira Nagar, Kathua.	Notif.No. 1016 Dt. 09.01.2020	JK-589/2019 Dt.31.12.2019	09.01.2021 Further Extended upto 31.03.2022 & got expired on 01.04.2022	Appointed as Accounts Assistant (Panchayat) Department of Rural development & Panchayati Raj J&K-District Kathua Vide Govt. of J&K order No. 533 DRD of 2021, Dt. 25.10.2021
04	Mr. Mehrajuddin Mir S/O Sh. Kh. Ghulam Mohd Mir, R/O 3/3 Kakaw Enclave, Rose Lane, Buchpora, Tehsil Hazratbal, District Srinagar.	Notif.No. 55 of 2023/RG/LP Dt. 10.02.2023	JK-186/2023 Dt.08.02.2023	Vide Letter No. KRUM/U/HR/2022-23/090 Dt. 27 th Oct. 2022 has made him offer to join the University as Chair Professor of Motilal Nehru Chair for a period of one year.

By Order.


Assistant Registrar
L.P Section (Main Wing)

No: 29147-60 RG/LP

Dated: 01.09.2023

Copy to the:-

1. Registrar Judicial, High Court Wing Jammu/Srinagar.

....for information and with the request to display the same on the notice board.

2. All Principal District & Session Judges
.....for information and with the request to display it on the notice board and circulate the same amongst all courts under their jurisdiction.
3. Secretary, Bar Council of India, New Delhi.
4. President, J&K High Court Bar Association, Jammu/Srinagar.
5. President, District Bar Association_____
6. Secretaries of all State Bar Councils.
7. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
8. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on the official website.
9. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
10. Ms. Alisha Bhagat D/O Sh. Bansi Lal Bhagat, R/O Arina Ward. No. 04, House No. 06, Mandir Chowk Jammu.
11. Ms. Sonali Shamra, D/O Sh. Om Parkash Sharma, R/O Greater, Jammu Colony, Kunjwani Bye-pass, Jammu.
12. Mr. Akhil Gupta, S/O Sh. Pawan Kumar Gupta, R/O Ward No. 09, Hira Nagar, Kathua.
13. Mr. Mehrajuddin Mir, S/O Sh. Kh. Ghulam Mohd Mir, R/O 3/3 Kakaw Enclave, Rose Lane, Buchpora, Tehsil Hazratbal, District Srinagar.
..... for information.

Sreeni
11/9/23

Assistant Registrar
L.P Section (Main Wing)

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